GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5314 ANSWERED ON:09.05.2012 GRANTS TO UNIVERSITIES FOR RESEARCH WORK Joshi Shri Mahesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is providing huge grants to Universities which are engaged in the research work;

(b) if so, the details of amount sanctioned to each such University during each of the last three years and the details of the amount utilised by them; and

(c) the steps taken/proposed to be taken to ensure that the funds are not diverted by these Universities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b) : The University Grants Commission (UGC) provides grants to the Universities for research under several schemes. The schemes include Major and Minor Research Projects for Teachers; Research awards for teachers; Emeritus fellowships; Research Workshops/Seminars/Symposia & Conferences; Junior Research Fellowships and Research Associateships for foreign Nationals; Junior Research Fellowships for Indian Nationals; Rajiv Gandhi national Fellowships for SC/ST; Post Doctoral Fellowships for SC/STs; Post Doctoral Fellowship for Women; Maulana Azad National Fellowships for Minority Students; Dr. D.S.Kothari Post-doctoral Fellowship in Science; Research Fellowship in Science for Meritorious Students; Research Fellowships in Humanities and Social Sciences for Meritorious Students; Operation faculty recharge; UGC-BSR Faculty Fellowship scheme; Dr. Radhakrishnan Post Doctoral Fellowships; and under incentivisation of teachers for organization of various academic and research activities. The UGC uploads information about Major/Minor Research Projects in its website at www.ugc.ac.in. The details of grants sanctioned under above research schemes are available in the Annual Reports of UGC. There are 604 Universities having thousands of Departments. Schemes are like Special Assistance Programme are sanctioned department wise.

(c) : The UGC gets the statement of expenditure and Utilization Certificate for grants released in each case so that the funds are properly utilized for the purpose for which it is sanctioned and in accordance with the terms and conditions laid down by the UGC.